

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 104
277/252/ND/2020**

IN THE MATTER OF:

M/s Third Eye Harkhabar Pvt. Ltd.

...APPELLANT

VS

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 16.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Dr. Maurya Vijay Chandra,
Advocate along with Ms. Sucheta
Gupta, CS**

ORDER

Heard the submissions made by the counsel for the petitioner. Perused the paper book. Serve notice on the ROC as well as Income Tax Department.

Let this matter be posted to 28th September, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Annu)